## COURT-I

## IN THE APPELLATE TRIBUNAL FOR ELECTRICITY

(Appellate Jurisdiction)

APPEAL NO. 59 OF 2016 & IA NO. 150 OF 2016 APPEAL NO. 60 OF 2016 & IA NO. 151 OF 2016

Dated: 15<sup>th</sup> February, 2018

Present: Hon'ble Mr. I. J. Kapoor, Technical Member

Hon'ble Mr. Justice N. K. Patil, Judicial Member

In the matter of:

APPEAL NO. 59 OF 2016 & IA NO. 150 OF 2016

M/s Aravali Transmission Service Company Ltd. ... Appellant(s)

Vs.

Rajasthan Electricity Regulatory Commission & ...Respondent(s)

Ors.

Counsel for the Appellant(s) : Mr. Prateek Singh Chowdhary

Mr. Zain Khan Shahrukh

Counsel for the Respondent(s) : Mr. Raj Kumar Mehta

Ms. Himanshi Andley for R.1

Mr. Bipin Gupta for R-2 to 4

## APPEAL NO. 60 OF 2016 & IA NO. 151 OF 2016

M/s Maru Transmission Service Company Ltd. ...Appellant(s)

Vs.

Rajasthan Electricity Regulatory Commission & ...Respondent(s)

Ors.

Counsel for the Appellant(s) : -

Counsel for the Respondent(s) : Mr. Raj Kumar Mehta

Ms. Himanshi Andley for R.1

Mr. Bipin Gupta for R-2 to 4

## **ORDER**

As agreed by learned counsel for the parties, list these matters for hearing on <u>17.04.2018.</u>

(Justice N. K. Patil) Judicial Member (I.J. Kapoor)
Technical Member